

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No5
CA(CAA)/48(AHM)2022

Proceedings under Section 230-232
Co.Act,2013

IN THE MATTER OF:

Gujarat Sidhee Cement Limited
Saurashtra Cement Limited

.....Applicant

.....Respondent

Order delivered on 21/07/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Dharmishta Raval, Adv.
For the Respondent :

ORDER

Learned Counsel Ms. Raval requests to adjourn the matter stating that arguing Sr. counsel Mr. Soparkar is not available today.

List on 05.08.2022.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)